

PRAKASH NADDA): (a) to (e) As per records of Dr. RML Hospital, New Delhi, 10 female patients were admitted to the Hospital after being brought to Casualty by Parliament Street Police personnel on the evening of 23.09.2014 with alleged history of assault while on a demonstration at Jantar Mantar. However, there is nothing in the hospital record to show that they were Asha Karmis. They had simple soft tissue injuries and they were admitted for further investigation. They were managed conservatively.

During examination, no fracture was detected in any patient X-rayed for detection of any possible fracture. Non-Contrast Computed Tomography (NCCT) of head was done on two patients, which found normal. One patient who complained of pain in abdomen underwent ultrasound examination and was found normal.

Three patients were discharged with advice on 24.09.2014, while seven patients left hospital by themselves in the same night.

Strengthening of Public Health Delivery System

1421. SHRI RAVI PRAKASH VERMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the name of the States where Public Health Cadre and Public Health Act are in place at present;
- (b) whether Government is planning to link public health initiatives to the disbursement of funds under the National Rural Health Mission (NRHM);
- (c) if so, the details thereof;
- (d) the time by when the final decision is likely to be taken in this regard; and
- (e) the corrective steps taken by Government to strengthen the public health delivery system in the country?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) As per information made available through National Health Systems Resource Center (NHSRC) the States of Tamilnadu and Maharashtra have a Public Health Cadre.

The States of Assam, Tamilnadu, Goa and Kerala and the UTs of Puducherry and Daman & Diu are covered under Public Health Act.

(b) to (d) No. However, under National Health Mission, the Central Government has been providing an incentive of upto 5% of the resource envelope under National Rural Health Mission-Reproductive and Child Health Flexipool to those States that create public health cadre.

(e) While health is a State subject, the Central Government through the National Health Mission, supports the States for strengthening of Public Health delivery system at Sub Centres, Primary Health Centres, Community Health Centres and District Hospital levels. In addition to the State Government health institutions, the Central Government health institutions including All India Institutes of Medical Sciences, Jawahar Lal Institute of Postgraduate Medical Education and Research (JIPMER), Puducherry, North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences (NEIGRIHMS), Shillong, Safdarjung Hospital, Dr. Ram Manohar Lohia Hospital and Lady Hardinge Medical College and associated Hospitals, New Delhi etc. also provide tertiary care level services. The Central Government is also implementing the Pradhan Mantri Swasthya Suraksha Yojana under which identified State run tertiary health institutions are strengthened.

Procuring of essential medicines

1422. SHRI VIJAY GOEL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has decided to procure 504 essential medicines in bulk and rebrand them;
- (b) if so, what will be their rebranded names;
- (c) what will be their selling price; and
- (d) the places where Jan Aushadhi shops shall be opened?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA) : (a) to (d) As per inputs provided by the Department of Pharmaceuticals, 176 Jan Aushadhi Stores have been opened across the country since the inception of the scheme against which only 96 are functional as on date. The scheme is being revisited to expand its reach across the country. Details are being worked out by Bureau of Pharma Public Sector Undertakings of India (BPPI) in consultation with Department of Pharmaceuticals.